

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 103
(IB)-282/ND/2021

IN THE MATTER OF:

D R International Pvt. Ltd. ... Applicant

Vs.

UM Autocomp Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 08.06.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appears for the Applicant, even yesterday when the matter was listed none had appeared.

In the interest of justice, as a last chance matter adjourned to **30.07.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)